



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2014-15/625

DCBR.BPD.(PCB/RCB).Cir.No.37/16.11.00/2014-15

June 2, 2015

The Chief Executive Officer  
All Primary (Urban) Co-operative Banks/  
State and Central Co-operative Banks (StCBs/ CCBs)

Madam / Dear Sir,

### Revision in Bank Rate

Please refer to our [circular DCBR.BPD.\(PCB/RCB\).Cir.No.19/16.11.00/2014-15 dated March 4, 2015](#) on the captioned subject.

2. [As announced in the Monetary Policy Statement dated June 2, 2015](#), the Bank Rate stands adjusted by 25 basis points from 8.5 per cent to 8.25 per cent with effect from June 2, 2015.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the Annex. The interest rate on refinance for SSI under Section 17(2) (bb) read with Section 17(4)(c) of the Reserve Bank of India Act, 1934, also stands revised to 8.25 per cent with effect from June 2, 2015.

Yours faithfully,

(Suma Varma)  
Principal Chief General Manager

सहकारी बैंक विनियम विभाग, केंद्रीय कार्यालय, गारमेट हाऊस 400018 - मुंबई, वरली, एनी बेसेंट मार्ग .डॉ. पहली मंजिल, भारत  
फोन: 022 - 2493 9930 - 49; फैक्स: 022 - 2497 4030 / 2492 0231; ईमेल:- [cgmdbcrc@rbi.org.in](mailto:cgmdbcrc@rbi.org.in)  
Department of Co-operative Bank Regulation, Central Office, Garment House, 1st Floor, Dr. Annie Besant Road,  
Worli, Mumbai - 400018, India

Phone: 022 - 2493 9930 - 49; Fax: 022 - 2497 4030 / 2492 0231; E-mail: [cgmdbcrc@rbi.org.in](mailto:cgmdbcrc@rbi.org.in)

हिंदी आसान है, इसका प्रयोग बढ़ाइए-

चेतावनी: भारतीय रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्ति की जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।

**Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.**

**Penal Interest Rates which are linked to the Bank Rate**

<b>Item</b>	<b>Existing Rate</b>	<b>Revised Rate (Effective from June 2, 2015)</b>
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls)	Bank Rate plus 3.0 percentage points (11.5 per cent) or Bank Rate plus 5.0 percentage points (13.5 per cent)	Bank Rate plus 3.0 percentage points (11.25 per cent) or Bank Rate plus 5.0 percentage points (13.25 per cent)